enhancement of Plant Load Factor (PLF) of existing thermal power stations through tie-up with well-performing power utilities as a pre-cursor to major renovation and modernization/life extension.

(x) Renovation, modernization and life extension of old and inefficient generation units with interest subsidy on loans by the Power Finance Corporation and Rural Electrification Corporation under "Accelerated Generation and Supply Programme (AG&SP).

Long-term:

- (i) Creation of a National Grid for optimum utilization of generation capacity through inter-regional transfer of power.
- (ii) Launching of 50,000 MW hydro initiative for coordinated development of hydro sector.
- (iii) Identification of sites for thermal capacity over 1,00,000 MW.
- (iv) Power Finance Corporation and Rural Electrification Corporation have mobilized themselves to see that good generation projects are not hampered for lack of funds.
- (v) Rigorous monitoring of capacity addition of the on-going generation projects.
- (vi) Advance planning of generation capacity addition projects for the Eleventh Five Year Plan and Twelfth Five Year Plan.
- (vii) Implementation of Ultra mega Power Projects of 4000 MW each to achieve benefit of economy of scale.
- (viii) Procurement of hydro-electric power from Bhutan.

Delay in commissioning of thermal power plants

2991. SHRI EKANATH K. THAKUR: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the eleven thermal power projects included in the Tenth Five Year Plan have been slipped on to the Eleventh Five Year Plan;

(b) whether it is a fact that as per the report by the Central Electricity Authority, of the total 5,970 MW, around 4,890 MW was to be added by the Centre, 560 MW by the State and 520 MW by the private sector; and (c) if so, the reasons for the delay and the action proposed?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) Thermal projects aggregating to 14553.6 MW have been slipped/dropped from the Tenth Five Year Plan target. Out of the above, 23 Nos. of thermal projects aggregating to 11356 MW capacity have been slipped on to the Eleventh Five Year Plan.

(b) and (c) Sector-wise capacity break-up of 23 thermal projects which have slipped on to the Eleventh Five Year Plan is indicated below:

Sector	Capacity (MW)
Central	6040
State	3203
Private	2113
Total:	11356

Reasons for delay in respect of these thermal power projects are indicated against each project at Statement (See below). Action has already been initiated for commissioning the projects, which could not be commissioned in 2006-07.

Statement

Details of the thermal power projects which have slipped from original * Tenth Plan Target and the reasons therefor

Sector, State	Project Name	Implement- ing Agency	Unit No.	Capacity slippage (MW)	Reason for
1	2	3	4	5	6
Central Sector					
Bihar	Barh STPP	NTPC	Ч	660	Delay in order placement.
	North Karanpura	क्स	UH	660	Investment decision due to delay in MOE&F clearance

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1	2	3	4	5	6
Chhattisgarh	Sipat STPP-I	NTPC	U-1&2	1320	Delay in order placement
	Sipat STPS-II	NTPC	U-4	660	timely non supply of high pressure parts and ducting material by BHEL
Jharkhand	Chandrapura TPS Extn.	DVC	U-7&8	500	Late handing over of site by DVC to BHEL; Law & order problem
	Maithon RBC TPP	DVC	U-1 to4	1000	Non-finalization to the agreement; Non-placement of the order for the Main Plant
Rajasthan	Barsingsar Lignite TPP	NLC	U-1&2	250	Delay in order placement
Tamil Nadu	Neyveli TPS-II Exp.	NLC	U-1&2	500	Delay in order placement
Uttar Pradesh	Dadri TPS-II	NTPC	U-1	490	Project is not being taken up by NTPC. Dropped from 10th Plan.
		Sub-Tot	al (A)	6040	
State Sector					
Andhra Pradesh	Rayalaseema TPS-II	APGENC	O U-4	210	Delay in supplies by BHEL; Inadequate manpower by BHEL
Assam	Lakwa WH	APGCL	Steam Turbine	38	Delay in placement of main plant order
Chhattisgarh	Korba East	CSEB	U-2	210	Delay in placement of order for BOPs; Delay in Supplies by BHEL
Gujarat	Kutch Lignite Extn.	GSECL	U-4	75	Delay in placement of order for material handling plant;

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1	2	3	4	5	6
	······································				Inadequate man- power by BHEL
Karnataka	Bellary TPP	KPCL	U-1	500	Delay in supplies by BHEL; Delay in placement of order for BOPs
Madhya Pradesh	Birsingpur TPS Extn. StIII	MPGCL	U-5	500	Delay in supplies by BHEL and non readiness of BOPs
Punjab	Guru Har Gobind TPS-II	PSEB	U-3&4	500	Delay in placement of order for BOPs; Delay in Supply by BHEL
Uttar Pradesh	Anpara-C TPS	UPRVUNL	. U-1	500	Funds tie-up
West Bengal	Bakreshwar	WBPDCL	U-4	210	Late placement of
	TPS-II		U-5	210	main plant order as well as delay in supplies by BHEL
4	Sagardinghi TPP	WBPDCL	U-1	250	Delay due to supply of material,
					Delay in start of cive works
		Sub-Tota	1 (B)	3203	
Private Sector				·	
Andhra Pradesh	Konaseema CCPP	Konaseema EPSOPL	a Gas Turb ines+ Steam Turbine	- 445	Non-availability of gas
	Gautami CCPP	Gautami Power Ltd	-do- I.	464	Non-availability of gas
Maharashtra	Ratnagiri CCPP-II	RGPPL	Block-III U-1&2	704	Paucity of funds

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1	2	3	4	5	6
Punjab	Goindwal	TPP	GVK Power Ltd	500	Issue of Escrow cover and Coal pricing
			Sub-Total (C)	2113	
			Total	11356	
			(A+B+C)		

Acronyms Used:

DVC: Damodar Valley Corporation

NLC: Neyveli Lignite Corporation

APGENCO: Andhra Pradesh Generation Corporation Ltd.

APGCL: Assam Power Generation Corporation Ltd.

CSEB: Chhattisgarh State Electricity Board

GSECL: Gujarat State Electricity Corporation Ltd.

KPCL: Karnataka Power Corporation Ltd.

MPPGCL: Madhya Pradesh Power Generation Corporation Ltd.

PSEB: Punjab State Electricity Board

UPRVUNL: Uttar Pradesh Rajya Vidyut Utpadan Nigam Ltd.

WBPDCL: West Bengal Power Development Corporation Ltd.

RGPPL: Ratnagiri Gas & Power Private Ltd.

Status of power generation projects

2992. SHRI SITARAM YECHURY: Will the Minister of POWER be pleased to state:

(a) the number of power generation projects that have been sanctioned in private sector and public sector since 1991, project-wise and proposed generation capacity-wise;

(b) the number of projects which have completed their construction and started generation power, sector-wise; and

(c) the reasons for private sector power generation projects lagging behind the schedule?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) The information is being collected and will be laid on the Table of the House.